

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 112**  
**(IB)-174(PB)/2020**

**IN THE MATTER OF:**

Haji Abdul Hai and Ors

...

Applicant/Petitioner

Vs

Proplarity Infrastructure Pvt Ltd.

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 04.01.2021.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Kaustav Saha, Adv.

**ORDER**

At request of the Applicant counsel to file an additional affidavit, list the matter for hearing on **10.02.2021**.

Sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**